

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) No.

(b) Does not arise.

(c) As per information received from the Government of National Capital Territory of Delhi, the number of samples of food items lifted and samples found adulterated during the last two years is as follow:

Year	Samples Lifted	Samples found adulterated
2013-14	1189	118
2014-15	1252	127

(d) The consumers are educated/made aware of all aspects related to adulteration of food and food products including methods for detection of such adulteration through consumer awareness programmes launched jointly by the Department of Consumer Affairs and the Food Safety and Standards Authority of India (FSSAI). These include advertisements in different media, campaigns launched by the FSSAI on social media such as Face-book, documentary films on YouTube, educational booklets, information on FSSAI website, stalls at Fairs/Melas/Events and mass awareness campaigns.

Release of amount to Rajasthan under RAN

†135. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the balance amount yet to be received by Rajasthan for the years 2011-12 and 2012-13 under the provisions of Rashtriya Aarogya Nidhi (RAN) for providing free healthcare facilities to the members of the families belonging to below poverty line; and

(b) by when the said amount would be released to the State Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Grants-in-aid are released to the extent of 50% of the contributions made by the State Governments/UTs to the State Illness Assistance Fund/Society set up by them. However, the Government of Rajasthan was requested to furnish the following documents before the request for release of funds could be considered:

- (1) Memorandum of Association.
- (2) Rules and Regulations of the Society.

† Original notice of the question was received in Hindi.

- (3) Registration of Society Certificate.
- (4) Documentary proof (photocopy of the pass book of the Bank Accounts in the name of Society) confirming that the contribution made by the Rajasthan Government has been credited to the Society.
- (5) Application Form for Central Assistance duly filled in.
- (6) Accounts of the Society shall be audited by AG, Rajasthan.
- (7) List of hospitals recognized by the State Govt. for the purpose.

(b) Grants will be released to the Government of Rajasthan on fulfilment of the above conditions and submission of the requisite documents.

Measures to control Dengue

136. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of death cases due to Dengue in India during last three years, State-wise and year-wise; and

(b) the steps being taken by Government to contain such cases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The number of deaths reported due to Dengue in the country during the last three years is as under:

Year	Deaths
2012	242
2013	193
2014	131

State-wise details are given in Statement (*See below*).

(b) Government of India developed a Long Term Action Plan and advised the States for implementation in January, 2007. Subsequently, a Mid Term Plan for prevention and control of Dengue duly approved by the Committee of Secretaries on 26.5.2011 was sent to the States for implementation. National guidelines for clinical management of dengue has been revised in December, 2014 and shared with States. Periodic reviews with the States are carried out and Advisories are also issued from time to time. Field visits are carried out to assess the preparedness of the States and to provide technical guidance. Focused IEC/BCC activities are carried out for awareness generation of the community at national and State level. ASHAs are